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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------|----------|----------------|---------|--|
| CP(CAA) No.83/BB/ 2017 | - | For hearing | 230/232 | Spectrum Infotech Pvt. Ltd. & Another |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|----------------------------------|------------------------|-----------|
| 1 | Sam outh Shreedhar | Petitioner | IAIS LA |
| 2. | Vasanth k | comors do | 12 B |
| 2 | Cleum m. | Nuc. | 4- |

ORDER

Counsel for Petitioner is present. Await report from RD. Counsel reported that he has filed compliance memo in the Registry regarding newspaper publication. IT Dept., has not responded to the notice. List it on 08.03.2018.

Member (T)

Member (J)